

File No. N-9/8/2016-NM  
Government of India  
Ministry of Law and Justice  
Department of Justice

Jaisalmer House, 26, Mansingh Road,  
New Delhi-110011  
Dated: 25<sup>th</sup> March, 2019

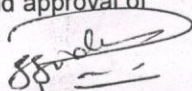
**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 36,612/- (Rupees Thirty Six Thousand Six Hundred Twelve Only) to NALSAR University of Law, Hyderabad towards **Third & Final Instalment**(being part payment out of total claimed towards Third & Final Instalment i.e., Rs. 44,679/-) out of total project cost of Rs. 13, 03,008/- (Rupees Thirteen Lacs Three Thousand Eight Only) (non-recurring expenditure) for under taking research project titled "A Study To Create Evidence-Based proposals for reforms of Legal Education in India-suggestions for reforms at National Law Universities set up through State Legislations " under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by NALSAR University of Law, Hyderabad with Department of Justice on 04<sup>th</sup> May, 2016. First instalment of Rs.2,60,602/- & Second Instalment of Rs. 5,21,2013/- was released to the NALSAR University of Law, Hyderabad, the implementing Agency vide this Department's sanction order of even no. dated 05<sup>th</sup> May, 2016 and 30<sup>th</sup> March, 2017 respectively. The implementing agency is requested to submit Audited Statement of Account for the above project at the earliest.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.50-Other Charges.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 105-106.

4. This issues with the approval of IFD [Law] vide AS & FA Note No. 112 dated 20.03.2019 and approval of Secretary (J) vide Note No. 113 dated 22.03.2019 in Efile/Computer No.967.

  
(Giridhar G Pai)  
Director  
Telefax: 23072145

To,  
Pay & Accounts Officer,  
Ministry of Law & justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to NALSAR University of Law, Hyderabad.
2. Under Secretary ( Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Vice Chàncellor, NALSAR University of Law, Justice City, R.R.Dist, Hyderabad-500101, Telangana.
6. Under Secretary ( Admin. I), Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.